



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 19.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2302 of 2024 Part Heard	Universal Enterprise Vs. Geeta Prints Ltd.	19.11.2025	10.12.2025
2.	Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard	Achal Kumar Jindal, (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	19.11.2025	08.12.2025
3.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	19.11.2025	05.12.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)